

DIVISION BENCH
COURT - II

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/440(KB)2018
IA(I.B.C)/852(KB)2020, IA(I.B.C)/495(KB)2021,
IA(I.B.C)/511(KB)2021, IA(I.B.C)/307(KB)2022,
IA(I.B.C)/369(KB)2022, IA(I.B.C)/808(KB)2021,
IA(I.B.C)/891(KB)2021, IA(I.B.C)/1296(KB)2020,
IA(I.B.C)/391(KB)2020, IA(I.B.C)/1030(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI HARISH CHANDER SURI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JUNE, 2022, 10:30 A.M

IN THE MATTER OF	HUVEPHARMA SEA [PUNE] PRIVATE LIMITED VS AMRIT FEEDS LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel / Authorised Representative appeared physically/through video conference:

For Liquidator : Mr. Krishnaraj Thaker, Adv.
Ms. S. Thaker, Adv.

In IA/511/2021 : Mr. Ratnanko Banerji, Sr. Adv.
Mr. D. N. Sharma, Adv.
Mr. Nirmalya Dasgupta, Adv.
Mr. Shwetaank Nigam, Adv.

In IA/495/2021 : Mr. Joy Saha, Sr. Adv.
Mr. Avishek Guha, Adv.

In IA/369/2022 : Mr. Abhrajit Mitra, Sr. Adv.
Ms. Rajshree Kajaria, Adv.

For HDFC Bank : Ms. Kiran Sharma, Adv.

For applicant in IA/1030/2021 : Mr. Udit Agarwal, Adv.

For applicant in IA/891/2021 : Mr. Shaunak Mitra, Adv.
Mr. Tanuj Kakrania, Adv.

ORDER

1. Ld. Senior Counsel/Ld. Counsel for the parties present.
2. IA(IBC)/511(KB)2021 – Ld. Senior Counsel appearing for the applicant seeks permission to withdraw this application. Ld. Counsel appearing for the Liquidator has no objection to the withdrawal of the IA. Permission is granted. IA stands disposed of as withdrawn.

3. IA(IBC)/495(KB)2021 – Ld. Senior Counsel appearing for the applicant seeks permission to withdraw this application. Ld. Counsel appearing for the Liquidator has no objection to the withdrawal of the IA. Permission is granted. IA stands disposed of as withdrawn.
4. IA(IBC)369(KB)2022 – Let this application be listed on 17/06/2022.
5. List rest of the IAs on 18/07/2022.

Harish Chander Suri
Member (Technical)

Rohit Kapoor
Member (Judicial)

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